

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No. 131 - IA/1061(AHM)2022
ITEM No. 132 - IA/378(AHM)2023
In
CP(IB) 135 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Garden Silk Mills Ltd
V/s
Rashmi Yarns Ltd

.....Applicant

.....Respondent

Order delivered on: 17/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a/w Ms. Pragati Tiwari, Adv.
For the Respondent : Ms. Ina Jagad, Adv.

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another bench in post-lunch session, matter stands adjourn to 25.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

Anuj